

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI ADIL MUSHTAQUE AHMED KHAN
COURT 27 ADDL SESSIONS JUDGE
URGENT MATTERS BOARD FROM 5TH TO 9TH OCTOBER 2020

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	Sessions Case	338/2016	The State (Mulund P.Stn.) Vs. Kazi John Sayyed	
2	Sessions Case	55/2017	The State (Mulund P.Stn.) Vs. Gazi RafiqueJafari @ Irani	
3	Sessions Case	754/2016	DCB CID UNIT-X Vs. Pradyuman Vedprakash Yadav & Ors 5	
4	Sessions Case	230/2018	The State (DCB CID) Vs. Paramjeet Bhupsingh Ahlawat	
5	Sessions Case	416/2020	The State Of Maharashtra (DCB CID UNIT-X) Vs Virendrakumar@ Binder Karansingh Gujjar	

SHERISTEDAR
(COURT ROOM NO.27)